

**SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE**  
**Sri. P.M. Balasubramani**  
**SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE**  
**Cause List Date: 25-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	R.A. 22/2020 (NOTICE) IA/1/2020		Mayanagowda @ Mayanna <b>Vs</b> Lalithamani	T.T. Udayashankar
2	M.C. 36/2020 (NOTICE)		XXXXXX <b>Vs</b> XXXXXX	D.T. Rajashekharaiiah
3	O.S. 3/2014 (FOR OBJECTIONS)		Padmavathamma <b>Vs</b> H.C. Devarajaiah	MDK KNG
4	R.A. 42/2020 (To hear) IA/1/2020 IA/2/2020		Thimmegowda <b>Vs</b> Gangappa M.L.	M.R. Puttaraju
<b>11.00 AM to 02.00PM</b>				
5	R.A. 79/2016 (FOR ENQUIRY ON IA) IA/1/2017		Nandeesh M.S <b>Vs</b> Radhamani M.S	D.T. Rajashekharaiiah
6	FDP 1/2017 (AWAIT FURTHER ORDERS)		Mudalagiriappa alias Mudalagiriiah <b>Vs</b> Mahalingappa Dead by Lrs	S. Muddegowda D.T. Rajashekharaiiah
7	M.C. 26/2017 (CROSS OF PW1)		Yogeesh <b>Vs</b> Shobha	Nataraju
8	M.C. 28/2017 (CROSS OF PW1)		Dileep kumar M.L <b>Vs</b> Sowmya R	Lingadevaru D.R
9	O.S. 1/2018 (CROSS OF DW1)		Shashikala <b>Vs</b> Gangadharaiah N	P.H.Dhanapal
10	M.C. 72/2018 (FOR OBJECTIONS)		Raghavendra M.D <b>Vs</b> Nirmala	B.R. Manjunatha
<b>DEFN EVIDENCE</b>				
11	O.S. 14/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Kempananajamma <b>Vs</b> Gayathri	P.H.Dhanapal
<b>PLNTF EVIDENCE</b>				
12	O.S. 27/2017 (EVIDENCE)		Shiakumar Swamy <b>Vs</b> Raju alias Rangaswamy alias Rangaiah	T.K. Udaykumar

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13	O.S. 24/2019 (EVIDENCE) IA/1/2019		Prakash G. M. <b>Vs</b> Mahadevaiah	M.C.Y. Kumar
14	R.A. 50/2017 (ARGUMENTS) IA/2/2017 IA/1/2017		Ramachandraiah <b>Vs</b> Manjula alias Hema	Hema Sudha Reddy
15	M.A. 8/2018 (ARGUMENTS) IA/1/2018		Umesh H.C <b>Vs</b> Nageshaiah	Basappa KAR/1790/1998
16	M.A. 9/2018 (ARGUMENTS)		Umesh H.C <b>Vs</b> Nageshaiah	Basappa KAr/1790/1998

**ARGUMENTS BY ADV. DEFTS.**

17	R.A. 13/2016 (ARGUMENTS) IA/1/2016		Basamma dead by LRs <b>Vs</b> Renukamma	D.T. Rajashekaraiah
18	M.V.C. 374/2016 (ARGUMENTS)		Subramani @ Subramanya <b>Vs</b> M.B.Dharaneesh Gowda	K.Nissar Ahamed
19	M.C. 12/2020 (JUDGMENTS)		Meghana <b>Vs</b> Nil	M.C.Y. Kumar

**Cases listed below are adjourned due to Covid 19**

20	EX 12/2019 (SUMMONS)	<b>04-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Basavaraju V.D <b>Vs</b> Rangadhamaiah M.N	A.N. Devaraju
21	EX 6/2017 (NOTICE)	<b>04-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Krishnamurthy D.R <b>Vs</b> Siddagangamma	D.T. Rajashekharaiiah
22	EX 1/2019 (HEARING)	<b>04-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Thimmamma <b>Vs</b> Manjunath	Devaraju A N
23	EX 33/2019 (FOR OBJECTIONS)	<b>04-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Ajazpasha <b>Vs</b> The Assistent Commissinor/Special Land Acquisition Officer, Tiptur Sub- Division, Tiptur	B.V. Mahesh
24	L.A.C. 4/2015 (EVIDENCE)	<b>04-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	D.S.Mohankumar <b>Vs</b> Spl.Land Acquisition Officer,	
25	L.A.C. 52/2015 (EVIDENCE)	<b>04-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Boregowda <b>Vs</b> S.L.A.O	

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<b>02.45 PM to 05.45PM</b>				
1	Crl.Misc. 1/2017 (NBW)		Nethravathi <b>Vs</b> Ramesh	D.T. Rajashekharaiiah
2	C.C. 448/2018 (PLEA)		Parvathamma V.H <b>Vs</b> Manjunath S.M	D.T. Rajashekharaiiah
<b>11.00 AM to 02.00PM</b>				
3	C.C. 605/2016 (SUMMONS)		Turuvekere police Station <b>Vs</b> Nagesh	A.P.P K. Nagesh
<b>PAPER PUBLICATION</b>				
4	Crl.Misc. 11/2020 (SUMMONS)		C. R. Shankaraiah <b>Vs</b> Tahasildar	D.T. Rajashekharaiiah
5	C.C. 62/2017 (CROSS OF PW1)		Turuvekere Police Station <b>Vs</b> Beluraiah	A.P.P
6	P.C.R. 55/2017 (FOR SWORN STATEMENT)		K.Gangadhar <b>Vs</b> Sannaboraiah	B.R. Manjunatha
7	C.C. 125/2018 (CROSS OF PW1)		Vasanthkumar M.S <b>Vs</b> Prakasha K.R	G.R. Srinivasa
8	C.C. 160/2018 (CROSS OF PW1)		Eshwarappa B.R <b>Vs</b> Sujatha N.P	H.K. Nanjegowda
9	C.C. 232/2018 (PLEA)		State by Turuvekere Police <b>Vs</b> Kumarswamy	A.P.P
10	C.C. 338/2018 (CROSS OF PW1)		Mallesh. A.B <b>Vs</b> Gopalaiah. H	T.T. Udayashankar
11	C.C. 521/2018 (PLEA)		Nagaraju <b>Vs</b> Mohan D.P	M.R. Puttaraju
12	C.C. 549/2018 (FOR HBC)		State by Turuvekere Police <b>Vs</b> Gangaiah	A.P.P
13	C.C. 550/2018 (CHARGE)		State by Turuvekere Police <b>Vs</b> Manjanna H.K	A.P.P
14	P.C.R. 59/2019 (FOR SWORN STATEMENT)		Rangaswamy <b>Vs</b> Giriprakash.R	Eshwaar

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	C.C. 466/2019 (PLEA)		State by Turuvekere Police <b>Vs</b> Thimmegowda	APP
16	P.C.R. 67/2020 (FOR SWORN STATEMENT)		Krishna Murthy T.S. <b>Vs</b> Lakshminarasamma	Halesh
17	C.C. 162/2018 (EVIDENCE)		Shivaraju <b>Vs</b> Ramanjan	L.S. Suchindra
18	C.C. 202/2018 (EVIDENCE)		Jayanna <b>Vs</b> Narayanappa	T.T.Rajaravichandra
19	C.C. 328/2018 (EVIDENCE)		State by Turuvekere Police <b>Vs</b> Narayanappa	A.P.P
20	C.C. 191/2015 (EVIDENCE)		Turuvekere Police <b>Vs</b> Dieep Kumar	APP
21	C.C. 519/2015 (EVIDENCE)		Turuvekere Police <b>Vs</b> Yadukumar	A.P.P.
22	CrI.Misc. 82/2019 (EVIDENCE)		Swathi L <b>Vs</b> Boregowda	S.K. Umesh
<b>RESPONDENT EVIDENCE</b>				
23	CrI.Misc. 172/2017 (EVIDENCE)		Shruthi H.V. @ Kempamma <b>Vs</b> Manjunatha B.G.	G.R. Srinivasa
24	CrI.Misc. 37/2020 (ORDERS)		Manjegowda M.B. <b>Vs</b> Tahasildar	B.R. Manjunatha
<b>Cases listed below are adjourned due to Covid 19</b>				
25	C.C. 120/2018 (SUMMONS)	<b>30-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Papanna <b>Vs</b> Ravi K.B	A.N. Devaraju
26	C.C. 346/2018 (SUMMONS)	<b>30-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	State by Turuvekere Police <b>Vs</b> Selvaraja	A.P.P
27	C.C. 264/2017 (NBW)	<b>30-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	State by Turuvekere Police <b>Vs</b> Shivakumar	
28	C.C. 265/2017 (NBW)	<b>30-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	State by Turuvekere Police <b>Vs</b> Srinivasa	
29	C.C. 142/2018 (NBW)	<b>30-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Gaviranga M.S <b>Vs</b> Kempamma J.P	D.T. Rajashekharaiah

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<b>02.45 PM to 05.45PM</b>				
1	O.S. 198/2014 (SUMMONS)		Sharadamma <b>Vs</b> Ramaiah	
2	FDP 11/2015 (HEARING)		Varalakshmi <b>Vs</b> Aruvanna	
3	O.S. 100/2018 (EVIDENCE)		Ruthu S <b>Vs</b> Shanthappa	S.K. Umesh
<b>11.00 AM to 02.00PM</b>				
4	O.S. 198/2012 (NOTICE)		Yatheeshwara <b>Vs</b> Veerabhadraiah	MBV PHD
5	O.S. 325/2015 (EVIDENCE)		Jayanna .T.S <b>Vs</b> Gurusiddaradhya .S.H.	H.K.Nanjegowda
6	O.S. 327/2015 (EVIDENCE)		Ningamma <b>Vs</b> Kasturachar	P.H.Dhanapal
7	O.S. 168/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Prasanna.G.S <b>Vs</b> Kumar.S	K. Nagesha
8	O.S. 242/2016 (EVIDENCE) IA/1/2016		Rajaiah <b>Vs</b> Thimmappa	D.T.Rajashekharaiiah
9	O.S. 247/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Moodlagiraiiah <b>Vs</b> Narasimhaiiah	A.N.Devaraju
10	O.S. 248/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Gangadharaiah <b>Vs</b> Eraiah	S.Muddegowda
11	O.S. 249/2016 (EVIDENCE)		Manjappa.K.N <b>Vs</b> Krishnappa.K.N	P.H.Dhanapal
12	O.S. 317/2016 (EVIDENCE) IA/1/2016		Jairam.V.N <b>Vs</b> Manjanna	A.S.Santhosha
13	O.S. 331/2016 (EVIDENCE)		Venkatalakshmi <b>Vs</b> Thimmaiah.C.V	H.K. Nanjegowda
14	O.S. 334/2016 (EVIDENCE)		Somashekar <b>Vs</b> Nanjundaiah	H.K. Nanjegowda
15	O.S. 349/2016 (EVIDENCE)		Nanjamma <b>Vs</b> Jamil Ahamad	A.T.Veeranarayan KAO/AR/638/2005

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16	O.S. 154/2012 (AMENDMENT PLAINT)		Gangappa <b>Vs</b> Vishvanathaiah and another	
17	O.S. 200/2020 (S/s to Defendant by RPAD) IA/1/2020		Doddabhovi aliyas Doddaiah <b>Vs</b> Dildar Pasha	Smt.S.V.Shobhadevi
18	O.S. 169/2015 (Call on)		Mallikarjunaiah S <b>Vs</b> Ramaguptha T. H.	GAG
19	O.S. 333/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Eshwaraiah <b>Vs</b> Shivanna	D.T.Rajashekaraiah
<b>CROSS EXAMINATION OF DW</b>				
20	O.S. 60/2015 (EVIDENCE)		Lakshmidivi <b>Vs</b> Kittaiah	TTU
<b>CROSS EXAMINATION OF PW</b>				
21	O.S. 68/2014 (EVIDENCE)		Sannarangamma <b>Vs</b> Ramegowda N.	N.Basavaraju
22	O.S. 234/2015 (EVIDENCE)		PuttaHonnappa K. <b>Vs</b> Lakshamma	K.Nagesha
23	O.S. 122/2017 (EVIDENCE)		Mohammed Dastagir Represented by his GPA holder Muthavalli, Mr. Mohammed Ismail <b>Vs</b> Ramachandra.D.N	Eshwaar
<b>FURTHER EVIDENCE FOR DEFND</b>				
24	O.S. 161/2014 (EVIDENCE)		Jayamma <b>Vs</b> Devaraju	PHD DTR
25	O.S. 219/2014 (EVIDENCE)		Manjamma <b>Vs</b> Basavalingappa	
26	O.S. 278/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Kasthurachar <b>Vs</b> Ningamma	T.S.Channakeshavaswamy
<b>FURTHER EVIDENCE FOR PLNTF</b>				
27	O.S. 162/2014 (EVIDENCE)		Thammanna <b>Vs</b> Ramegowda N	PH Dhanapal Dt. 1, Adct, BNT.
28	O.S. 120/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Gouse Peer <b>Vs</b> Jamal Valli Sab	D.T.Rajashekaraiah

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29	O.S. 211/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Gangadharaiah <b>Vs</b> Eraiah	S.Muddegowda
30	O.S. 238/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Gangadharaiah <b>Vs</b> Eraiah	S.Muddegowda
31	O.S. 263/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Mohammad hayath <b>Vs</b> Hyder Ali	A.T. Veerananarayan
32	O.S. 267/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Doddaiah <b>Vs</b> Mahesh.R	C.Venu
<b>PLNTF EVIDENCE</b>				
33	O.S. 174/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Kousalya <b>Vs</b> Thimmarayappa	B.R.Manjunatha
34	O.S. 160/2018 (EVIDENCE)		Likhitha C.A <b>Vs</b> Venkatalakhmamma	S.K. Umesh
<b>FURTHER ARGUMENTS</b>				
35	O.S. 128/2011 (ARGUMENTS)		Singegowda <b>Vs</b> Ningegowda@ Devaraja	MBS
36	O.S. 159/2014 (JUDGEMENT)		Siddalingappa <b>Vs</b> Boregowda	DTR
37	O.S. 252/2014 (JUDGEMENT)		Andanaiah <b>Vs</b> Siddalingappa	KN
38	O.S. 128/2013 (Written Statement)		T.H. Ramaguptha <b>Vs</b> S. Mallikarjunaiah	NCJ
39	O.S. 150/2013 (Objection to I.A.)		Unthuraiah <b>Vs</b> Thimmaiah	GAG BNT
40	O.S. 202/2014 (Hearing On I.A)		Huchamma <b>Vs</b> Jayamma	TTU B.V.Mahesh
41	O.S. 150/2019 (Hearing On I.A)		Sadashivappa S <b>Vs</b> Basavarajaiah H.S	PHDRCDTR Halesh
<b>Cases listed below are adjourned due to Covid 19</b>				
42	O.S. 62/2019 (SUMMONS)	<b>23-12-2020</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Anitha D.C <b>Vs</b> The Chief Secretary	A.N. Devaraju